

F.No. 01(02)/Tour Orders/Reg/CESTAT/2015
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

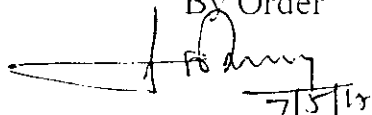
Dated 07.05.2015

ORDER NO. 04 OF 2015 (TOUR)

The Hon'ble President is pleased to modify the tour order No. 02 of 2015 for the following Members to attend the conference to be held at Mumbai, to the extent given below:

1. Hon'ble Sh. Rakesh Kumar, Member (Technical) will be on official tour from CESTAT, Delhi to CESTAT, Mumbai from 15.05.2015 to 16.05.2015 instead of 16.05.2015 to 17.05.2015.
2. Hon'ble Sh. Ashok Jindal, Member (Judicial) will be on official tour from CESTAT, Delhi to CESTAT, Mumbai from 15.05.2015 to 16.05.2015 instead of 16.05.2015 to 17.05.2015.
3. Hon'ble Sh. S.K. Mohanty, Member (Judicial) will be on official tour from CESTAT, Delhi to CESTAT, Mumbai from 15.05.2015 to 16.05.2015 instead of 16.05.2015 to 17.05.2015.

They are entitled for TA/DA as per rules

By Order

(A. Mohan Kumar)
Registrar

Copy to

1. SPS to Hon'ble President, CESTAT, New Delhi
1. SPS to Hon'ble Sh. Rakesh Kumar, Member (Technical), CESTAT, Delhi
2. SPS to Hon'ble Sh. Ashok Jindal, Member (Judicial), CESTAT, Delhi
3. SPS to Hon'ble Sh. S.K. Mohanty, Member (Judicial), CESTAT, Delhi
4. PA to Registrar, CESTAT, New Delhi
5. Dy. Registrar, CESTAT, Bnagalore
6. Assistant Registrar, CESTAT, New Delhi,
7. Caretaking Section/Accounts Section
8. Website
9. Guard file/Office copy